

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 222
IB-485/ND/2020

IN THE MATTER OF:
M/s. Packaging Solutions

...PETITIONER

Vs.

M/s. Tosiba Appliances Company Pvt. Ltd.

...RESPONDENT

Section
Under Section 9 of IBC

Order delivered on 07.01.2021
(Virtual Hearing)

Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :
For the Respondent/ Corporate-debtor :

ORDER

No one has appeared at the time of virtual hearing of the matter.
Therefore, in the interest of justice, post the matter to 3rd February, 2021.

-sd-

(V.K. Subburaj)
Member (T)

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(P.S.N. Prasad)
Member (J)